

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RP/2016

Subject : Petition seeking review of the order dated 18.11.2015 in Petition No. 402/MP/2014.

Date of hearing : 4.5.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Sasan Power Limited

Respondents : M.P. Power Management Company Limited and others

Parties present : Shri Sanjay Sen, Senior Advocate, SPL
Shri Vishrov Mukherjee, Advocate, SPL
Shri Janmali M, Advocate, SPL
Shri Rohit Venkat, SPL
Shri Mayank Gupta, SPL
Shri G. Umapathy, Advocate, MPPMCL
Shri Alok Shankar, Advocate, TPDDL
Ms. Poorva Saigal, Advocate, Haryana Discom
Shri Anand K. Ganesan, Advocate, Rajasthan Discom
Shri Tarun Ahuja, Rajasthan Discom
Shri B.L. Sharma, Rajasthan Discom
Shri Rajiv Srivastava, Advocate, UPPCL
Shri Mayank Sharma, Advocate, PSPCL
Shri Ruth Elwin

Record of Proceedings

Learned counsels for UPPCL and PSPCL requested for time to file replies to the review petition. Learned senior counsel for the petitioner objected and submitted that during the last hearing, the respondents were provided last opportunity to file their replies.

2. The Commission directed UPPCL and PSPCL to file their replies, by 19.5.2016 as a last chance with an advance copy to the petitioner who may file its rejoinder, if any,

by 1.6.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The Commission directed to list the review petition on 8.6.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**